

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.204
TA (IBC)- 08(PB)/2023

IN THE MATTER OF:

Neeraj Singal

... Petitioner/Applicant

v.

L & T Finance Limited

... Respondent

Order Under Rule 16(d) NCLT, 2016

Order delivered on 14.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Applicant : Ms. Ranjana Roy Gawai, Ms. Vasudha Sen, Mr.
Aditya Pandey, Advs.

For the Respondent : Appearance not marked

ORDER

In pursuant to the order of this Tribunal, Ld. Counsel for the Applicant seeks time to complete the service against the Respondent.

At the request, list the matter for a physical hearing on 14.04.2023.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

14.03.2023
Vinod Arora